

2. Other steps taken by Government are :—

- (a) inclusion of this item, wherever possible, in trade agreements with foreign countries; and
- (b) checking unhealthy speculation.

### Evacuee Property

\*625. **Shri Gidwani:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the number of units of evacuee property restored under Section 16 of the Evacuee Property Act during the year 1955 so far;

(b) the value of such property; and

(c) the number of cases which are still pending? ]

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

### Honnemradu Project

\*629. { **Shri N. Rachiah:**  
**Shri Wodeyar:**

Will the Minister of **Planning** be pleased to refer to the reply given to Starred Question No. 26 on the 25th July, 1955 and state:

(a) the estimated cost of the HONNEMRADU Power Project;

(b) the probable capacity of the Project; and

(c) whether Government have decided to include it in the Second Five Year Plan?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) to (c). A statement is laid down on the Table of the House. [See Appendix IV, annexure No. 41].

### Salt

\*630. **Shrimati Ila Palchoudhry:** Will the Minister of **Production** be pleased to state:

(a) the quantity and value of the rock salt imported, if any during the period from the 1st January to the 30th June, 1955;

(b) whether Pakistan still imports salt manufactured in India; and

(c) if so, the quantity of Indian salt imported by her during the period from the 1st January to the 30th June, 1955?

**The Deputy Minister of Production (Shri Satish Chandra):** (a) No rock salt was imported into India during the period in question.

(b) No.

(c) Does not arise.

### Trade with Afghanistan

\*634. **Shri M. Islamuddin:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that the trade with Afghanistan, is interfered with due to blockade of the normal trade routes through Pakistan; and

(b) if so, the steps Government propose to take in the matter?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, Sir. It has been represented by the trade that considerable quantities of merchandise belonging to Indians destined for Afghanistan are held up in Pakistan.

(b) The matter has been taken up with the Government of Pakistan.

### Import Policy

\*638. **Th. Jugal Kishore Sinha:** Will the Minister of **Commerce and Industry** be pleased to state the effect on Small Scale Industries as a result of liberalising the policy of import for the Second half of this year?

**The Minister of Commerce (Shri Karmarkar):** Small Scale Industries have not been adversely affected by the changes made in the import policy for the Second half of 1955. The policy has been liberalised mainly in the case of items needed for industry or for meeting increases in demand which have not been matched by corresponding increases in domestic production. The interests of small scale industries as well as large and medium industries were prominently kept in view while enhancing quotas for various items.

### विस्थापित हरिजन

\*६४३. श्री नवल प्रभाकर : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली राज्य के विस्थापित व्यक्तियों को शहर से बाहर